

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.550/2001

Monday this the 23rd day of July, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

M.I.Ashik, aged 28 years,
S/o late K.I.Kidavu Koya,
Meppada Illam House,
Agathi Island,
Union Territory of Lakshadweep.

...Applicant

(By Advocate Mr. PV Mohanan)

v.

1. The Administrator,
Union Territory of Lakshadweep,
Kavarathi.
2. Director of Medical and Health
Services, Directorate of Medical
and Health Services, kavarathi,
Union Territory of Lakshadweep.
3. Dr.Sahaikoya, Physician,
Indira Gandhi Hospital,
Kavarathi,
Member Selection Committee.
4. K.I.Mohammed,
Senior Health Inspector,
Directorate of Medical Services,
Kavarathi, Member Selection Committee.
5. Abdul Rasheed,
Leprosy Voluntary Worker,
Indira Gandhi Hospital,
Kavarathi.Respondents

(By Advocate Mr. S.Radhakrishnan(for R1-2))

The application having been heard on 23.7.2001, the
Tribunal on the same day delivered the following:

O R D E R

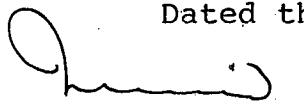
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant states that
the application may fail unless it is properly filed
challenging Annexure.A4. Therefore, the applicant
seeks permission to withdraw this application with

contd....

liberty to seek appropriate relief in accordance with law. Permission is granted and the application is closed as withdrawn. No costs.

Dated the 23rd day of July, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN

List of Annexures referred to:

Anenxure.A4::True copy of the relieving order
F.no.3/14/99-V(D) P- Agt. dated 6.1.2000
issued by the Executive Engineer.

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